

9

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/45/17
NAME OF THE TRANSFEROR : CHEMFAB ALKALIS LTD
NAME OF THE TRANSFERRE : TEAMECH CHLORATES LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

10 P.H. Arvindh Pandian
Sr. Advocate.
For Pawan Jhabakh.
Abishiek Raman.
C.P. Surana.

Counsel for
transferor
&
transferee



ORDER

Heard the counsel representing the applicant company. Order is reserved.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

